

## IN THE HIGH COURT OF JUDICATURE AT PATNA

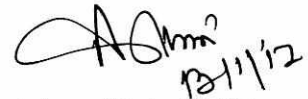
### TENDER NOTICE-13/16-17 (Purchase Cell)

Sealed Tenders are invited with sample in favour of Undersigned from bonafide and reputed registered Firms / Suppliers having requisite experience and Financial Capacity to execute the order for supply of **Wooden Bundle Board** (Seasum, size-15" X 10" X ½") and **Bundle Board Tapes** (size 3 c.m. x 125 c.m. ) to the Court within three weeks from the date of upload on the website of Patna High Court : <http://Patnahighcourt.bih.nic.in>. This advertisement can also be downloaded from the Website of Patna High Court: <http://Patnahighcourt.bih.nic.in>.

#### Terms & Conditions: -

- (i) The material should be in good condition of specified specification.
- (ii) The rate quoted in the tender should be exclusive of all taxes, taxes will be charged as per Bihar Finance Rule.
- (iii) No advance payment shall be made.
- (iv) The firms shall submit their bill in triplicate at the time of supply of materials.
- (v) The Court reserves the right to accept or reject any or all tenders.
- (vi) Attested copies of latest Income Tax return, Sale tax clearance Certificate, Sales tax Registration Certificate, VAT Number and PAN be furnished alongwith the tender.

- (vii) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of goods. in case any defect is found in any of the materials, the concerned firm shall replace it immediately free of cost.
- (viii) An earnest money of 5% of purchase value in the form of Bank Draft in favour of the Registrar General, Patna High Court will also be required to be deposited in the Court which is refundable at the time of final deal.
- (ix) The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.

Handwritten signature and date: 12/11/12

Registrar (Estab) I/C  
Patna High Court, Patna